

Securities Appellate Tribunal
IN THE COURT OF :Hon.Ms.MeeraSwarup,Tech.Member
TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :20/03/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
--------	-----------	----------	-----------------	-------------------

MENTION-COURTCODE-MENTION2003- 11.00AM -11.05 AM

880-ADMISSION-CODE-CIS-AT 11.06 AM

1	Misc. Application	1751/2023 (/0000)	ARVIND MISHRA-DELAY Vs. SEBI	KUMAR Anjali Agrawal
(Main Matter Number :SEBI Appeal/0000114/2024)				

	Misc. Application	1752/2023	ARVIND MISHRA-EXEMPTION Vs. SEBI	KUMAR Anjali Agrawal
(Main Matter Number :SEBI Appeal/0000114/2024)				

	SEBI Appeal	114/2024	ARVIND KUMAR MISHRA Vs. SEBI	Anjali Agrawal
Sub Matter :	Misc. Application/0001751/2023			
Sub Matter :	Misc. Application/0001752/2023			
Sub Matter :	Misc. Application/0000141/2024			

	Misc. Application	141/2024	ARVIND MISHRA-STAY Vs. SEBI	KUMAR Anjali Agrawal
(Main Matter Number :SEBI Appeal/0000114/2024)				

263-ADMISSION-CODE-COTTONINDUSTRIES-AT 11.08 AM

	Misc. Application	113/2024	CHETAN PANDIT-DELAY Vs. SEBI	SUKHDEV Vikas Bengani Advocate
(Main Matter Number :SEBI Appeal/0000188/2024)				

Securities Appellate Tribunal
IN THE COURT OF :Hon.Ms.MeeraSwarup,Tech.Member
TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :20/03/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
2	SEBI Appeal	188/2024	CHE TAN SUKHDEV PANDIT Vs. SEBI	Vikas Bengani Advocate
Sub Matter :		Misc. Application/0000113/2024		
3	SEBI Appeal	189/2024	PRAHALAD PANCHAL Vs. SEBI	Vikas Bengani Advocate
Sub Matter :		Misc. Application/0000214/2024		
4	SEBI Appeal	190/2024	KALPANA H. SHAH Vs. SEBI	Vikas Bengani Advocate
Sub Matter :		Misc. Application/0000260/2024		
Sub Matter :		Misc. Application/0000261/2024		
	Misc. Application	214/2024	PRAHALAD PANCHAL-DELAY Vs. SEBI	Vikas Bengani Advocate
(Main Matter Number :SEBI Appeal/0000189/2024)				
	Misc. Application	260/2024	KALPANA H. SHAH-DELAY Vs. SEBI	Vikas Bengani Advocate
(Main Matter Number :SEBI Appeal/0000190/2024)				
	Misc. Application	261/2024	KALPANA H. SHAH-EXEMPTION Vs. SEBI	Vikas Bengani Advocate
(Main Matter Number :SEBI Appeal/0000190/2024)				
<u>264-ADMISSION-COURTCODE-WAIVER-AT-11.10 AM</u>				
5	Misc. Application	175/2024	AMIT LTD.-DELAY Vs. BSE LIMITED	RV LEGAL
(Main Matter Number :SEBI Appeal/0000191/2024)				
	Misc. Application	176/2024	AMIT LTD.-URGENCY Vs. SEBI	RV LEGAL
(Main Matter Number :SEBI Appeal/0000191/2024)				

Securities Appellate Tribunal
IN THE COURT OF :Hon.Ms.MeeraSwarup,Tech.Member
TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :20/03/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	177/2024	AMIT SECURITIES LTD.-EXEMPTION Vs. SEBI	RV LEGAL
(Main Matter Number :SEBI Appeal/0000191/2024)				
	SEBI Appeal	191/2024	AMIT SECURITIES LTD. Vs. BSE LIMITED	RV LEGAL
Sub Matter :	Misc. Application/0000175/2024			
Sub Matter :	Misc. Application/0000176/2024			
Sub Matter :	Misc. Application/0000177/2024			

265-ADMISSION-COURTCODE-DIVEDEND-AT 11.12 AM

6	SEBI Appeal	202/2024	VEDANTA LIMITED AND ORS. Vs. SEBI	Khaitan and Co
Sub Matter :	Misc. Application/0000265/2024			
Sub Matter :	Misc. Application/0000276/2024			

	Misc. Application	265/2024	VEDANTA LIMITED AND ORS.-EXEMPTION Vs. SEBI	Khaitan and Co
(Main Matter Number :SEBI Appeal/0000202/2024)				

	Misc. Application	276/2024	VEDANTA LIMITED AND ORS.-STAY Vs. SEBI	Khaitan and Co
(Main Matter Number :SEBI Appeal/0000202/2024)				

945-DISPOSAL- CODE- DEBENTUREVAISHNO-AT 11.15 AM

7	SEBI Appeal	536/2022	VISTRA ITCL INDIA LIMITED Vs. SEBI	BGK LAW ASSOCIATES
Sub Matter(Disposed) :	Misc. Application/0001384/2022			
Sub Matter(Disposed) :	Misc. Application/0001620/2023			

402-DISPOSAL-COURTCODE-GUINNESSFINAL-AT11.16 AM

8	SEBI Appeal	696/2022	GUINNESS SECURITIES LIMITED AND ANR. Vs.	Anjali Agrawal Adv
----------	-------------	----------	---	--------------------

Securities Appellate Tribunal
IN THE COURT OF :Hon.Ms.MeeraSwarup,Tech.Member
TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :20/03/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
--------	-----------	----------	-----------------	-------------------

SEBI

Securities Appellate Tribunal
IN THE COURT OF :Hon.Ms.MeeraSwarup,Tech.Member
TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :20/03/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	697/2022	DHARMENDRA KOTHARI Vs. SEBI	Anjali Agrawal Adv

79-DISPOSAL -COURTCODE-SOCIALMEDIA-AT11.17 AM

9	SEBI Appeal	622/2023	HIMANSHU MAHENDRABHAI AND ORS. Vs. SEBI	PATEL	CHANDHIOK MAHAJAN	AND
---	-------------	----------	---	-------	----------------------	-----

Sub Matter(Disposed) : Misc. Application/0000902/2023

Sub Matter(Disposed) : Misc. Application/0001226/2023

Securities Appellate Tribunal
IN THE COURT OF :Hon.Ms.MeeraSwarup,Tech.Member
TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :20/03/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>32-DISPOSAL-CODE-SCORES-AT11.18 AM</u>				
10	SEBI Appeal	912/2023	RAJESHKUMAR CHAMPAKLAL GANDHI Vs. SEBI and Anr.	Payoja Gandhi, Advocate
Sub Matter :		Misc. Application/0000072/2024		
	Misc. Application	72/2024	SEBI-DELY IN REPLY Vs. RajeshKumar Champaklal Gandhi	VIDHII PARTNERS
(Main Matter Number :SEBI Appeal/0000912/2023)				